

17.4.91

dy. M. 29/20/91

SPM & AVH

Mr. MR Rajendran Nair for applicant
Mr. P. Sankarankutty Nair, ACGSC for R.1.

Heard the learned counsel for the applicant and of respondent-1.
Issue notice to the other respondents
returnable on 27.5.91 on admission
and interim relief.

By SPM

17.4.91

27.5.91

SPM & ND

Mr. Rajendran Nair -for applicant.
Mr. Sankarankutty Nair -ACGSC.

The learned counsel for the applicant appeared before us and stated that the applicant has since been interviewed on 2.5.1991. Since one of us/does not wish to be associated with the adjudicator of this case, list this case before the Division Bench of which he is not a member, on 24th June, 1991.

By SPM

27.5.91

24-6-91
(4)

SPM & AVH

Mr. MR Rajendran Nair for applicant
Mr. P. Sankarankutty Nair, ACGSC for R.1&2

ORDER

The learned counsel for the applicant appeared before us today when the learned counsel for the respondents was also present and stated that the applicant does not wish to press the application any further and that he should be allowed to withdraw the same. Accordingly, we allow the prayer and close this application as withdrawn.

M. M. M.
(AV. HARIDASAN)
JUDICIAL MEMBER

S. M. M.
(SP MUKERJI)
VICE CHAIRMAN

24-6-1991